

ITEM NO.10+22

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).510/2022

SANJAY SINGAL & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

WITH

W.P.(C) No. 443/2022 (X)

(FOR ADMISSION and IA No.85583/2022-EX-PARTE STAY)

W.P.(C) No. 525/2022 (X)

(FOR ADMISSION and IA No.95786/2022-STAY APPLICATION)

W.P.(C) No. 544/2022 (X)

(FOR ADMISSION and IA No.99406/2022-STAY APPLICATION)

W.P.(C) No. 546/2022 (X)

(FOR ADMISSION and I.R. and IA No.99805/2022-STAY APPLICATION)

W.P.(C) No.519/2022

(FOR ADMISSION and IA No.94792/2022-GRANT OF INTERIM RELIEF)

Date : 29-07-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Abhirup Dasgupta, Adv.
Mr. Ishaan Duggal, Adv.
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Mr. Rajul Shrivastav, Adv.
Ms. Bhawana Sharma, Adv.
Mr. Anubhav Sharma, Adv.

Mr. Atul Nanda, Sr. Adv.
Mr. Sandeep Bajaj, Adv.
Mr. Soayib Qureshi, AOR
Mr. Devansh Jain, Adv.
Ms. Aditi Pundhir, Adv.
Ms. Dilsheen Kaur, Adv.
Mr. Kamalkar Thakur, Adv.

Mr. Ninad Dogra, AOR

Ms. Eshna Kumar, Adv.

Mr. Udit Gupta, Adv.

Mr. Anup Jain, Adv.

Mr. Akshay Goel, Adv.

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Ms. Varsha Banerjee, Adv.

Mr. Kanishk Khetan, Adv.

Mr. Karan Batura, AOR

Mr. Kapil Sibal, Sr. Adv.

Mr. Prateek Seksaria, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Pranjit Bhattacharya, Adv.

Mr. E. C. Agrawala, AOR

For Respondent(s)

Mr. N. Venkataraman, ASG

Mr. Sanjay Kapur, AOR

Ms. Megha Karnwal, Adv.

Mr. Arjun Bhatia, Adv.

Mr. Aashish Kr. Gupta, Adv.

Ms. Akshata Joshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the petitions on 3 August 2022, on the top of the Board.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER